

(a) 27th January, 1953.

(b) From 1950 to 1953 it was called the Government Housing Factory.

(c) The Hindustan Housing Factory Limited went into production in the year 1953-54.

(d) A statement is laid on the Table of the House. [See Appendix I, annexure No. 57].

Export of Tiles

*373. **Shri Maniyangadan:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the countries to which tiles are exported from Feroke and Calicut in Kerala and the quantity exported to each such country during the last three years;

(b) whether any restrictions have been imposed in the export of tiles by any of these countries;

(c) what steps are being taken to step up export of tiles; and

(d) whether the high shipping freight has adversely affected export of tiles to Malaya?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a). Tiles are primarily exported to Ceylon, Singapore, Malaya, Tanganyika, Maldives and Muscat. The exact quantity and value of the tiles exported from Feroke and Calicut is not available.

(b) Some restrictions have been imposed on the import of tiles from Ceylon.

(c) and (d). Shipping freight has been reduced and the question of granting railway freight rebates is under consideration.

Woollen Spinning Section

*374. **Shri Harish Chandra Mathur:**

Will the Minister of **Commerce and Industry** be pleased to state:

(a) how many licences have been granted for the establishment of units in the woollen spinning section during the last two years;

(b) the names of the parties and places for which these have been granted; and

(c) the names of the parties and places for which applications have been rejected?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a). No licence has been granted for fresh capacity in the woollen yarn spinning sector.

(b) Does not arise.

(c) All applications from practically every State excepting a small expansion in the Jammu and Kashmir State-owned woollen mills.

Wage Boards For Plantation Industry

*375. { **Shri A. K. Gopalan:**
Shri P. Kunhan:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether the Plantation Wage Board have submitted their reports; and

(b) if so, whether Government have taken any decision on the reports?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) The Wage Boards for tea and Rubber Plantations have so far made recommendations for grant of interim wage increase only.

(b) The recommendations for interim wage increase in rubber estates and in tea estates of South India have been accepted by Government. The Tea Wage Board has been advised to hear the parties again in regard its recommendations for grant of interim wage increase in Assam and West Bengal, as early as possible.